

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH :: CALCUTTA

OA No.1447/1996

21-11-2001

Present : Hon'ble Mr.S.Biswas, Member(A)
Hon'ble Mr. Shanker Raju, Member(J)

Pritam Ram

-Vs-

S.E.Rly

For the applicant : ~~Mr. P. Chatterjee~~ None

For the respondent : Mr.P.Chatterjee

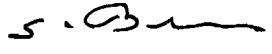
ORDER

Mr.Shanker Raju, Member(J) :

We find that despite second call the applicant's counsel, ^{in not present}

The matter is relating to adverse remarks on ACRs of the applicant who is to retire. The OA is dismissed for non-prosecution of default.

(Shanker Raju)
Member(J)


(S. Biswas)
Member(A)